

- (b) No, Sir.  
 (c) Does not arise.

#### **Ownership Rights to Market Allottees**

436. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the allottees of some of the markets in Delhi were given the ownership rights;  
 (b) if so, the details thereof and the criteria adopted therefor;  
 (c) whether the allottees of some of the other markets in Delhi were ignored in this regard; and  
 (d) if so, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). Ownership rights were conferred in four rehabilitation markets, viz., Kamla Market, Sarojini Nagar Market, P.G. Market and Shankar Market with the approval of Cabinet in 1979-80. No land premium was charged from them as it was intended not to commercialise the transaction but to give as much benefit as possible to the allottees who were mostly displaced persons. Terms and conditions for the transfer were as under:—

- i) The structures were transferred to the eligible allottees/occupants on payment of the capitalised value equal to 20 years rental amount, by executing conveyance deeds.
- ii) As long as the lease-hold system is not replaced by free-hold system, land underneath the structures will continue to be leased at a ground rent of 2.5% per annum of the market value of land.

(c) and (d). As the benefit was intended to be given only to the allottees of Rehabilitation Markets, other markets were not included in the list of those granted ownership rights.

#### **Essential items at subsidised rates**

437. SHRI ZAINAL ABEDIN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether Government propose to supply essential commodities to the people living below the poverty line at subsidised rates; and  
 (b) if so, the details thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). The Government is already supplying certain essential commodities like rice, wheat, levy sugar, imported edible oils and kerosene oil through Public Distribution System. A substantial element of subsidy is involved in supply of some of these items and the coverage by PDS is universal. In addition, a scheme for supply of foodgrains at further subsidised rate to the people in Integrated Tribal Development Programme (ITDP) areas is also in operation. Some of the State Governments are, operating, on their own, schemes for supply of subsidised foodgrains to people below certain income limits.

#### **Construction/Allotment of D.D.A. Flats**

438. SHRI VIJAY KUMAR MALHOTRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the total number of houses constructed and completed by the DDA during the last three years under the various schemes, year-wise, scheme-wise and place-wise;